

**Industrial licence for Export Oriented Units in Maharashtra**

907. SHRI PRATAPRAO B. BHOSALE: Will the Minister of INDUSTRY be pleased to state:

(a) whether Government of Maharashtra has submitted certain proposals for grant of industrial licences to set up export oriented units in the State;

(b) if so, the details thereof;

(c) whether Union Government have approved these proposals;

(d) if so, the details thereof; and

(e) if not, the reasons therefor?

THE MINISTER OF STATE IN THE DEPARTMENT OF INDUSTRIAL DEVELOPMENT IN THE MINISTRY OF INDUSTRY (SHRI M. ARUNACHALAM): (a) No proposal for grant of industrial licence for setting up 100% export oriented units in the State of Maharashtra has been received from the Government of Maharashtra during the calendar years 1985 to 1988 (upto 20.7.1988).

(b) to (e). Do not arise.

**Audition Training Institutes in New Delhi**

908. DR. T. KALPANA DEVI: Will the Minister of INFORMATION AND BROADCASTING be pleased to state:

(a) whether Government are aware that certain institutes in New Delhi have been imparting training in audition in Delhi Doordarshan;

(b) if so, the names of such institutes;

(c) whether these institutes are recognised by his Ministry; and

(d) if not, the action Government propose to take in this regard?

THE MINISTER OF PARLIAMEN-TARY AFFAIRS AND MINISTER OF INFORMATION AND BROADCASTING (SHRI H.K.L. BHAGAT): (a) and (b). An advertisement to this effect has come to the notice of the Government. Details of the Institute are, however, not available.

(c) and (d). No, Sir. No recognition is proposed to be granted to such institutes.

**Supply of equipment to disconnect STD facility in Vijayawada**

909. SHRI V. SOBHANADREESWARARAO: Will the Minister of COMMUNICATIONS be pleased to state:

(a) whether the equipment needed to disconnect STD facility when requested by the subscribers is in short supply at Vijayawada due to which the subscribers are suffering;

(b) if so, the likely date by which this equipment will be made available at Vijayawada to cater to the requests from the subscribers; and

(c) the number of subscribers who are waiting for disconnection of STD facility to their phones as on 30th June, 1988 and since how long their request could not be complied with?

THE MINISTER OF STATE IN THE MINISTRY OF COMMUNICATIONS (SHRI GIRIDHAR GOMANGO): (a) No, sir. The equipment is already available.

(b) Does not arise.

(c) No request for STD barring pending as on 30th June, 1988.

[*Translation*]

**New criteria for opening of new post offices in rural areas**

910. SHRI SHANTI DHARIWAL: Will the Minister of COMMUNICATIONS be pleased to state:

(a) whether Government have laid down new criteria to open new post offices in the rural areas of the country;

(b) if so, the details in regard thereto and the total number of representations received by Government so far opening of new post offices in the rural areas, State-wise details thereof;

(c) whether Government have since considered these representations; and

(d) if so, the details thereof and if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF COMMUNICATIONS (SHRI GIRIDHAR GOMANGO). (a) Yes Sir.

(b) The information is furnished in Statements I and II below.

(c) and (d). The procedure followed is that the representations are sent to concerned Heads of Postal Circles for scrutiny with reference to the prescribed norms and annual targets. The eligible proposals are re-submitted by the Postal Circles for further processing in consultation with the Ministry of Finance. The representations referred to in Statement II are being dealt with in accordance with the above procedure

**STATEMENT-I**

**ANNEXURE-I**

*Liberalised guidelines for opening of Post Offices in rural areas introduced with effect from 19.11.1987*

1. Having regard to the Seventh Plan target of 6,000 new post offices in the rural sector, bulk of which has to be achieved during the remaining two Annual Plans 1988-89 and 1989-90, the Postal Services Board have decided that proposals for opening of branch post offices in rural areas will henceforth be regulated according to the following guidelines.

- (i) A group of villages constituting a single gram Panchayat will be eligible for a post office provided that (a) the aggregate population of the group of villages is not less than 3000 in normal rural areas and 1500 in hilly, backward and tribal areas and (b) there is no other post office within the group.
- (ii) The post office will normally be opened at the headquarter village of the gram panchayat. If such a village falls within 3 Kms. of an existing post offices, the post office may be opened in another suitable village within the same gram Panchayat which fulfills the distance condition.
- (iii) The 3 Kms. restriction can be relaxed in hilly areas in cases where such relaxation is warranted by special circumstances.
- (iv) The minimum anticipated revenue will be 33 1/2% of the cost